IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI SPECIAL BENCH

C.P. No. 102(ND)/2016

IN THE MATTER OF:

M/s. Shakuntala Devi Golyan & Anr.

.....Petitioners

v.

(3

M/s. Colorado Chattels Pvt. Ltd. & Ors.

.....Respondents

SECTION: UNDER SECTION 241-242

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (Retd.) M.M. KUMAR

Hon'ble President

R. Varadharajan

Hon'ble Member (J)

For the Petitioner(s):

Mr. Virendra Ganda, Senior Advocate with Mr. Sarwar

Raza, Mr. Takrim Khan and Ms. Shelly Khanna,

Advocates

For the Respondent(s): Ms. Vasudha Sen, Ms. Sreenita Ghosh and Ms. Rohan

Gupta, Advocates

ORDER

Let these cases and application C.A. No. 83(PB)/2018 be listed along with C.P. No. 27(ND)/2015.

(M.M. KUMAR)

PRESIDENT

(R. VARADHARAJAN) (MEMBER JUDICIAL)